

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.A. 217/C-II/2017 in C.P. 99(ND)2013

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.03.2018**

**NAME OF THE COMPANY: Vijay Julka V/s. M/s. Supriya Pharmaceuticals
Ltd. & Ors**

SECTION OF THE COMPANIES ACT: 424(3)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	None		
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	For the Respondent:	Ms. Pooja Saigal and Ms. Jamine Kottai, Advocates for Respondent No. 1 to Respondent no. 3. Mr. R. Mishra with Mr. Abhishek Rana, Advocates for Respondent no. 4 & 5		
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ORDER

In the interest of justice adjourned to 5.4.2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**